

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

38

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10-03-2020

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/1357/2019 IN  
PETITION NUMBER : IBA/316/2019  
NAME OF THE PETITIONER(S) : MUTHUIAH THEVAR RAJAPANDIAN (RP)  
(UNIQUE ROOF PVT LTD)  
NAME OF THE RESPONDENT(S) : SREE AYYAPPA MEDICAL COLLEGE  
UNDER SECTION : SEC 18 (1) (f) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	PRITHVI CHOTDA	for Respondent	P. Pruthi
2.	MUTHUAI THEVAR RAJAPANDIAN	IRP	

ORDER

At request of the Learned IRP as well as Counsel for the Respondent, post this  
matter on 25.03.2020.

-SD-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)  
MEMBER (JUDICIAL)